

## COPYING REGISTER RECORD FROM MARCH 2020 TO 14 SEPTEMBER 2020

SNO	DATE OF APPLICATION	TITLE OF CASE	ORDER/JUDGEMENT	COPYING FEE	STAMP VENDOR	STAMP TICKET No.	NO OF Pages
1	3/3/2020	Anil bhan v/s M/S Spectrum	Interim orders + witness statement	RS 85+ 30/-	Akeel ahmad, L.NO= LRA/52, M.SULTAN, L.NO=100	8898-88100,14281-14288,14309(5)	17
2	3/4/2020	Anil bhan v/s M/S Spectrum	Interim orders + witness statement	RS 90+ 30/-	Akeel ahmad, L.NO= LRA/52, M.SULTAN,L.NO=100	14281-174295, 88101	18
3	3/3/2020	Anil bhan v/s M/S Spectrum	Interim orders	RS 115/-	Akeel ahmad, L.NO= LRA/52	14298-14307, 14308	23
4	7/3/2020	Farooq Ahmad Wangnoo v/s Mohd Amin Wangnoo Haleema V/s Shaisia Javaid	order dated 28-12-2019 order dated22-02-2020, Witness statement, compromise deed	RS 5/- RS 40/-	FIRDOUS AHMAD, L.NO=278 FIRDOUS AHMAD,L.NO=278	5220.26303-26309	1
5	11/3/2020	Tasleema jan v/s Zahoor ahmad sheikh	witness statement	RS 25/-	Akeel ahmad, L.NO= LRA/52	18413-18407	8
6	12/3/2020	Gh qadir parray v/s Commissioner & ors	order dated 5/3/2020	RS 5/-	FIRDOUS AHMAD, L.NO=278	36138	1
7	12/3/2020	Gh. Mohi-ud-Din Raifque V/s Qazi Imtyaz	order dated 02/03/2020	RS. 20/-	Sajad Ahanger L. No. = 141RA Gh. Mohd Bhat L.No. 278	3852-3854, 22660 36147-392	4
8	18/03/2020	Gh. Mohd Sofi V/S State of JK	order dated 13/03/2020	RS. 10/-	Sajad Ahanger L. No. = 141RA Sujia Parvaiz L.No. 186	1823-1834 228-235	11
9	27/06/2020	Fahcem Khan V/S UT OFJK	order dated 26/06/2020	RS. 55/-	Sujia Parvaiz L.No. 186	228-235	11
10	29/06/2020	Ab. Qayoom V/S UT of JK	order dated 26/06/2020	RS. 55/-	Sujia Parvaiz L.No. 186	228-235	11
11	29/06/2020	Mst. Nazreen V/s Sheikh Arif Nazir	Decree Sheet	RS. 5/-	Firdous Ahmad Bhat L.No. 278	1295	1
12	22/06/2020	State V/S Abdul Aziz Rather	Interim Order 22/06/2020	RS. 50/-	Pir Mushtaq Hussain L.No. 20	954-958	10
13	29/03/2020	Mst. Raja V/s Gh. Mir & Ors.	order dated 16/03/2020	RS. 20/-	Majid Ali L.No. 278	96-98, 106	4
14	4/7/2020	Fahcem Ahmad Khan V/S P/s Shakeel Gunj	order dated 09/09/2010	RS. 10/-	Majid Ali L.No. 278	2577, 1016	2
15	13/08/2020	Fahcem Ahmad Khan V/S P/s Shakeel Gunj	order dated 06-07/2020	RS. 30/-	Altaf Ahmad	132607-13213	6